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Tiotle: Need to ensure proper utilization of funds allocated under Scheduled Caste Sub Plan and Tribal Sub Plan in the country.

DR. UDIT RAJ (NORTH WEST DELHI): In the Union budget, a substantial amount of money is allocated under the head of Scheduled Caste Sub Plan and Tribal Sub Plan. There is no effective mechanism to monitor the proper utilization of this money in different schemes. It is a well known fact that state governments have been diverting and unutilizing the fund. There is departure from the past of disbursement of this fund this year as compared to previous years under the head post metric scholarship scheme, special central assistance to scheduled caste sub plan, girls hostel and boys hostel etc. It is not clear whether the government is going to transfer the money to the State/UT or will continue the same method. Furthermore, some of the State Governments are allegedly indulging in anti SC/ST activities. I, therefore, urge upon the Government to ensure proper utilization of funds under the said head.